

**GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON**

CENTRAL ASSISTANCE TO DROUGHT AFFECTED STATES .

920

Shri Jesudasu Seelam

Will the Minister of COALCOAL AGRICULTURE be pleased to state :-

- (a) whether total number of drought hit districts has risen to 278 in 11 affected States;
- (b) if so, whether States affected by drought have sought additional Central assistance of Rs. 72, 313.62 crores for relief;
- (c) if so, the amount sought by each State and the amount so far provided to each of these States and whether Central team has also been sent to drought affected States;
- (d) if so, the other steps being proposed for help in this regard; and
- (e) whether Prime Minister has also assured to help these States and has stated that India can tackle drought itself?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a): As reported by India Meteorological Department (IMD), there was a deficiency of 23 per cent in the rainfall during South-West Monsoon, 2009 in the country. So far, 12 States have declared drought/scarcity/drought like conditions covering 301 districts.

(b) to (e): The Inter Ministerial Central Teams (IMCTs) were deputed to the 12 drought affected States to assess the extent of damage and requirement of assistance in response to Memoranda submitted by the State Governments for assistance under National Calamity Contingency Fund (NCCF). Details of assistance sought by the 12 States and assistance approved by the Government so far are as under :

Sl.

No.

State	Assistance Sought from NCCF (Rs. in crores)	Assistance approved by the Government from NCCF (Rs. in crores)
01. Andhra Pradesh	9747.42	
#		
02. Assam	792.60	
03. Bihar	23071.13	1163.64
04. Himachal Pradesh	608.13	88.93
05. Jharkhand	890.31	200.955
06. Karnataka	394.92	116.49
07. Madhya Pradesh	11669.68	246.31
08. Maharashtra	15059.64	671.88

09. Manipur	22.09	14.57	
10. Nagaland	119.28	21.12	
11. Rajasthan	12690.99		1034.84
12. Uttar Pradesh	1193.75		515.05
Total:		76259.94	4073.785

under consideration

Aforesaid assistance from NCCF is subject to adjustment of the 75% of balance available under CRF. An amount of Rs. 7.00 crore was approved for Jharkhand under the Special Component of Accelerated Rural Water Supply Programme (ARWSP). This apart, the Government also provided Diesel subsidy and additional power from the central pool to save the standing crop in the farmers' field; raised the distribution subsidy for the certified seeds, relaxed the age limit for seed varieties, allowed distribution of minikits and use of Truthfully Labelled (TL) Seeds under the Government programme; issued advisories and sent experts from the Indian Council of Agricultural Research (ICAR) and the National Rainfed Area Authority (NRAA) to the affected States to enable taking up of alternate crop strategy in the sowing failed/unsown areas and early Rabi.